and the details of the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) The information is being collected and will be laid on the Table of the House.

Programmes for Betterment of Children

- 2013. SHRI MOHAN BABU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to State:
- (a) whether Government is embarking on the twin programme of better strategy and compulsory primary education for children to improve the lot of the children in India;
- (b) if so, by when Government propose to start this programme;
- (c) whether Andhra Pradesh has been selected for implementing this programme; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION) (DR. KRUPASINDHU BHOI): (a) to (d) Provision for free and compulsory education for all children until they complete the age of 14 years is a Constitutional mandate under Article 45. The strategies for universalising elementary education are set out in the National Policy on Education (NPE) 1986 and its Programme of Action as updated tabled in Rajya Sabha in 1992. Many centrally sponsored programmes like Operation Blackboard, Non-formal Education and District. Institutes of Education and Training have been taken up, the details of which including the assistance given to Andhra Pradesh are given in the Annual Reports of the Ministry.

Survey on Iron-Ore Deposits in Gujarat

2014. SHRI KANAKSINH MOHANSINH MANGROLA: Will the Minister of MINES be pleased to state:

- (a) whether any survey has been conducted by the Department of Geological Survey of India during the last three years to assess the availability of iron-ore deposits in Gujarat;
 - (b) if so, the details thereof;
- (c) whether any private sector group has come forward for setting up of the iron-ore plant in the State;
- (d) if so, the reaction of Government thereto; and
- (e) the steps taken by Government in this direction and whether any agreement has been signed?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI GIRIDHAR GAMANG): (a) to (e) The information is being collected from the concerned and will be laid on the Table of the House.

Non-availabitity of latest Agricultural Technology in Uttar Pradesh

- 2015. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of AGRICULTURE be pleased to State:
- (a) whether it is a fact that latest advanced agricultural technology and know-how has not reached in Central and East U.P. in adequate measure;
 - (b) if so, the details thereof; and
 - (c) the steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (c) Following initiatives have been taken for dissemination of advanced agricultural technology in Central and East Uttar Pradesh.

(i) Extension services have been strengthened in Eastern Uttar Pradesh through the World Bank assisted